

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.212 – IA 34 of 2022
In
CP(IB) 300 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 34 of 2022

None appears for liquidator.

Matter stands adjourned for further consideration on 13.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)**